

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING AUGUST 2020

(data as on 01.09.2020)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	12	5	333
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	130	99	3120
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	7	17	588
BONDED LABOUR (Inc. Code 601)	20	90	879
CHILDREN (Inc. Code 100-117)	43	60	587
WOMEN (Inc. Code 1300-1316)	330	370	2324
SC/ST/OBC (Inc. Code 1900-1909)	70	111	663
OTHERS	5322	5419	10015
TOTAL	5934	6171	18509

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of August 2020

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	6	1	142
HRD	9	11	141
TOTAL	15	12	283

Cases where NHRC recommended Monetary relief during the month of August 2020

Nature of incident	No of Cases	Amount recommended (in Rs.)
SEXUAL HARASSMENT/UNNATURAL OFFENCE	1	250000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	1	100000
MEDICAL NEGLIGENCE	1	50000
CUSTODIAL DEATH (Judicial)	4	800000
ALLEGED CUSTODIAL DEATHS IN JUDICIAL CUSTODY	1	300000
ABUSE OF POWER	2	100000
CUSTODIAL DEATH (Police)	1	300000
CUSTODIAL TORTURE	1	50000
FAILURE IN TAKING LAWFUL ACTION	1	100000
UNLAWFUL DETENTION	2	500000
RAPE	1	100000
NON-PAYMENT OF PENSION/COMPENSATION	1	100000
RAPE	1	300000
MURDER	1	300000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	2	500000
DEATH DUE TO ELECTROCUTION	2	600000
Total	23	4450000